

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.427/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	R.D.Enterprise -Vs-Diach Chemical & Pigments Pvt.Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. URMILA CHAKRABORTY, ADV.
2. S.K. BANERJEE, ADV.

} For the
Operational
creditor. Ms
18/9/18

3. CS Shuchi Singhania -
Practising Company Secretary

Corporate
Debtor

Shuchi Singhania
18/09/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Ld. Pr. CS appearing for the corporate debtor filed reply affidavit. It is recorded.

Ld. Counsel appearing for the operational creditor sought time to file rejoinder. Time is granted. To be filed within 7 days by serving a copy of the rejoinder to the corporate debtor.

List it on 09/11/2018 for further consideration.

(Jinan K.R.)
Member (J)